

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 4737**

**TO BE ANSWERED ON FRIDAY, THE 28<sup>TH</sup> MARCH, 2025**

**Digital Voting System**

**4737. Shri Bhausahab Rajaram Wakchaure:**

Will the Minister of **LAW AND JUSTICE** be pleased to state:

(a) whether the Government has taken/proposes to take any steps to adopt digital voting system in the country, if so, the details thereof and if not, the reasons therefor; and

(b) the details of progress made in this regard so far?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF  
PARLIAMENTARY AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

(a) & (b): The Election Commission of India has informed that Electronic Voting Machines (EVMs) have been continuously used in elections to the House of the People and State Legislative Assembly for more than two decades. Since 2000, EVMs have been used in 5 general elections to the House of the People (2004, 2009, 2014, 2019 and 2024), 157 general elections to State Legislative Assemblies and bye-elections.

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